

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1972
ANSWERED ON:04.03.2003
NANGAL FERTILIZERS LTD.
SURESH CHANDEL

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

e:

- (a) whether 2578 acres of land out of the total land acquired by Nangal Fertilizers Ltd. Nangal, district Hoshiarpur, Punjab in the year 1957-58 is still in surplus;
- (b) if so, the details thereof;
- (c) whether the Government propose to return the same to the farmers; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) & (b): No Sir. National Fertilizers Ltd. does not have any surplus land measuring 2578 acres at Nangal. In 1957-58, 3690 acres of land was acquired by the State Government, for construction and implementation of Fertilizer Plant at Nangal. Out of this, 2578 acres of land had been utilized for construction of factory, township and other allied services. The remaining 1112 acres of land, rendered surplus to the requirement of NFL, was returned to the original land owners with the approval of the Board of Directors of the company as well as the State Government of Punjab in the year 1965-66.

(c) & (d): Do not arise.